



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI**

**ORDER**

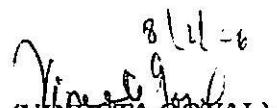
The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am positively for duty in National Lok Adalat scheduled to be held on 10.01.2026 (Second Saturday) at Tis Hazari Courts, Delhi :-

Sl. No.	Name of the Official	Designation & Employee Code	Present Place of Posting
1.	Sh. Deepak Mob. No. - 9818584570	Personal Assistant (13871961)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
2.	Ms. Priyanka Mob. No. - 9818490975	Personal Assistant (81062188)	Court of Sh. Deepak Kumar-I, ASJ (FTSC) (POCSO)-02, Central District, Tis Hazari Courts, Delhi
3.	Sh. Shubham Kumar Srivastav Mob. No. - 8604874886	Personal Assistant (46187033)	Court of Dr. Ravinder Bedi, District Judge (Commercial Court)-12 Central District, Tis Hazari Courts, Delhi
4.	Sh. Gaurav Raikwar S/o Sh. Moti Lal Mob. No. - 9821721988	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
5.	Sh. Jatin Mob. No. - 9716189069	Personal Assistant (10370200)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
6.	Ms. Anjalika D/o Sh. Vijender Kumar Mob. No. - 8766273240	Sr. Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
7.	Sh. Rustam Ali Mob. No. - 7042831246	Personal Assistant (38015617)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
8.	Sh. Jatin S/o Sh. Ramesh Mob. No. - 8527749617	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
9.	Sh. Mayank Prakash S/o Sh. Satya Prakash Mob. No. - 9718676779	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
10.	Sh. Satyam S/o Sh. Vinod Kumar Mob. No. - 9643722460	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
11.	Sh. Vaibhav Verma S/o Sh. Rishi Verma Mob. No. - 9717138058	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
12.	Ms. Varsha Kumari Mob. No. - 6200225735	Personal Assistant (65430475)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi

13.	Sh. Arvind Mob. No. - 9891280143	Personal Assistant (12794319)	Court of Sh. Bhupinder Singh, ASJ-05, Central District, Tis Hazari Courts, Delhi
14.	Ms. Jyoti Khurana Mob. No. - 9810823453	Personal Assistant (52111899)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
15.	Ms. Sumaiyya D/o Mohd. Zameel Mob. No. - 9811509698	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
16.	Ms. Suraj Mob. No. - 8743878998	Personal Assistant (92896571)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
17.	Sh. Manish Negi S/o Khushal Singh Negi Mob. No. - 8368666514	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
18.	Ms. Akanksha Rathi Mob. No. - 7042711778	Personal Assistant (74077930)	Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi
19.	Ms. Manisha D/o Sh. Mani Ram Mob. No. - 9999835286	Personal Assistant	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
20.	Sh. Raman Otwar Mob. No. - 8178190151	Personal Assistant (46348225)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi

Note:-

1. All the Sr. Perrsonal Assistants/Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

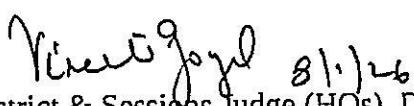
8/11/26  
  
 (VINEETA GOYAL)  
 Principal District & Sessions Judge (HQs), Delhi  
 (Officiating)

No. 1295-1322 /Admn.I(HQs)/T&P/NLA/2026

Dated, Delhi the 10 of November 2026

Copy forwarded for information and necessary action to :-

1. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Courts Complex, New Delhi.
2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of the undersigned.
5. PRO/APRO, Tis Hazari Courts, Delhi.
6. Dealing Assistant, R&I Branch for uploading on LAYERS.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Officials Concerned for compliance.

  
 (VINEETA GOYAL) 8/11/26  
 Principal District & Sessions Judge (HQs), Delhi  
 (Officiating)